

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal the 6<sup>th</sup> November, 2017

No. HCM/A-49/92-A&E IV(Pt.2)

The applicants for recruitment to the post Stenographer Grade-I/PS on ad-hoc basis whose names with respective Roll Numbers shown against their names in the lists annexed herewith as Annexure – I are hereby informed to download their Admit Card(s) by using their Roll Number-Date of Birth from the link

1 For Stenographer Grade-I/PS– **“Download Admit Card for Ad-hoc Steno-I”** given in the Official website <http://hcmimphal.nic.in> of this Registry.

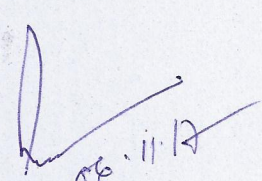
Further, they are also informed to read and strictly follow the instructions annexed herewith as Annexure-II, during the examination.

Sd/-  
(N. ROJIT SINGH)  
REGISTRAR (ADMN./PM&P)  
HIGH COURT OF MANIPUR

Endt. No. HCM/A-49/92-A&E IV(Pt.2)/72688-92 Imphal the 6<sup>th</sup> November, 2017

Copy to :-

- ✓ 1. The CPC, High Court of Manipur  
- He is requested to upload the above notification and Admit cards of the candidates in the Official Website of this Registry.
2. The Private Secretary to Hon'ble the Acting Chief Justice.
3. The Private Secretary to Hon'ble Mr. Justice Kh. NobinSingh.
4. P.S. to Registrar General, High Court of Manipur.
5. Notice Board/Guard File/Concerned File.

  
REGISTRAR (ADMN./PM&P)  
HIGH COURT OF MANIPUR

**LIST OF APPLICANTS ELIGIBLE FOR  
STENOGRAPHER GRADE - I ON AD-HOC BASIS  
PRELIMINARY EXAMINATION, 2017**

Roll No.	Name
001	K. ANTONY
002	KABORAMBAM SAPANA CHANU
003	KABORAMBAM LARSON
004	THOUNAOJAM MANISANA DEVI
005	PUNITKUMAR MAIBAMCHA
006	NINGTHOUJAM NONGANBA SINGH
007	LUCY GURUMAYUM
008	VAULNAM NING DEIH KIM
009	ANGOMJAMBAM MEITEILEIMA
010	MS SAMUEL
011	LAMGOULUN GANGTE
012	ROMITA AHANTHEM
013	THOKCHOM SANJOY SINGH
014	GONMEI DINGTIPLUNG
015	OINAM SHEETALJIT SINGH
016	NINGTHOUJAM DHARMENDER SINGH
017	HAOBIJAM PRATIMA DEVI
018	MOIRANGTHEM JATISHWOR SINGH
019	OINAM THOIBA MEITEI
020	ARIBAM MANIKANTA SHARMA
021	LHAINEICHONG HAOKIP
022	HAFIZUR RAHAMAN
023	ZAKHIR HOSSAIN
024	LAIRELLAKPAM PREMCHAND MEETEI
025	NONGMAITHEM ROSHNIBALA DEVI
026	MAIBAM RAMESHCHANDRA SINGH
027	THOUNAOJAM PREMLAL SINGH
028	K WUNGNAO WON
029	LANCHENBA NINGTHOUJA
030	SUCHITRA PUYAM
031	MOIRANGTHEM NARESH SINGH
032	PUSHPARANI MAYENGBAM
033	KSHETRIMAYUM GAYATRY DEVI
034	MAIBAM ROMILA DEVI
035	MOIRANGTHEM BINESHOWRI DEVI
036	I BAJASUANBA
037	T ZAMMINLUN
038	NINGTHOUJAM RAJESHOWER SINGH
039	THANGMINLEN HAOKIP
040	SOROKHAIBAM MEMMI DEVI
041	GULZAR HUSSAIN BARBHUIYA

*[Handwritten signature]*  
06.11.17

**DETAILS OF THE EXAMINATION AND****INSTRUCTIONS TO CANDIDATES****CENTRE OF EXAM.-HIGH COURT OF MANIPUR****1. Important Dates**

Sl. No.	Date	Particulars	Time
1	06-11-2017 to 16-11-2017	ISSUE OF ADMIT CARD (through online download only)	NA
2	18-11-2017 (Saturday)	PRELIMINARY WRITTEN EXAMINATION (OMR)	09:00 A.M. to 10:30 A.M.
		PRELIMINARY STENOGRAPHY TEST (TRANSCRIPTION WITHOUT COMPUTER)	10:30 A.M. to 11:00 A.M.
		PRELIMINARY COMPUTER TYPING TEST	01:00 P.M. to 03:00 P.M.
3.	22-11-2017 (Wednesday)	DECLARATION OF RESULT OF THE PRELIMINARY EXAMINATIONS (through High Court of Manipur Website)	NA
4.	25-11-2017 (Saturday)	MAIN STENOGRAPHY SKILL TEST (TRANSCRIPTION WITH COMPUTER)	10:00 A.M.
5.	30-11-2017 (Thursday)	DECLARATION OF RESULT (through High Court of Manipur Website)	

2. Candidates will be admitted to the Examination Hall on production of the Admit Card and are advised to be seated in their respective seats 15 minutes before the commencement of the examination. Admission will be refused to a candidate who is more than 15 minutes late. Candidate will not be permitted to leave the Examination Hall till the completion of the Examination.
3. Candidates will be allotted seats marked with their Roll Numbers (for Written Examinations).
4. The Preliminary Written Examination will be done in OMR(Optical Mark Recognition).
5. Candidates are to remain seated after the completion of the Preliminary Written Examination as their completed OMR sheets will be collected and Preliminary Stenography Test will be followed immediately just thereafter.
6. The Candidate should follow the instructions given in the OMR Sheet/Question Booklet for filling up the OMR Sheet.
7. Candidates detected using unfair means or communicating with one another or found in possession of unauthorized books, papers during the Examination shall be liable to be expelled, and their names struck off from the rolls.
8. Silence must be observed in the Examination Hall.
7. The Candidate must abide by such instructions, which may be given by the Supervisor of the Examination. If the candidate fails to do so or indulges in disorderly or improper conduct, he/she will render himself/herself liable to expulsion from the examination and/or such other punishment as the Registry may deem fit to impose.

**NOTE: Mobile Phones, Tabs, voice/video recorders and any communicating electronic gadgets are STRICTLY NOT ALLOWED inside the Examination Premises. Candidates are to make their own arrangement for safety of their electronic gadgets (HIGH COURT SHALL NOT TAKE ANY RESPONSIBILITY IN THIS REGARD). The Decision of the supervisor as to whether the time as indicated above for admission to or leaving the examination hall, shall be final.**

*06.11.17*